

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1172
ANSWERED ON:21.03.2012
RE - EMPLOYMENT TO RETIRED EMPLOYEES
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there are any guidelines in BSNL and MTNL for re-employment of their retired employees in other companies;
- (b) if so, the details thereof;
- (c) whether these rules/guidelines are being violated; and
- (d) if so, the details thereof and the action taken by the Government to track the re-employment of the retired employees?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) have guidelines for re-employment of their retired employees in other companies.

The BSNL Rule 17(3)(c) of BSNL Conduct, Discipline and Appeal Rules, 2006 provides that `No employee shall accept any employment with any of the companies/business houses/firms engaged in the same line of business as that of BSNL, for a period of two years from the date of resignation/ superannuation/ retirement/ removal from the service as the case may be`.

In case of MTNL, Rule 13 (A) of MTNL Conduct, Discipline and Appeal Rules provides that `

`1 No functional Director of the company including the Chief Executive, who has retired from the service of the company,after such retirement/resignation shall accept any appointment or post, whether advisory or administrative, i n any firm or company, whether Indian or foreign, with which the company has or had business relations, within one year from the date of retirement without prior approval of the Government.

(i) The term retirement includes resignation, but not cases of those whose term of appointment was not extended by government for reasons other than proven misconduct.

(ii) The term `business relations` includes official dealings as well.`

(c) & (d) The re-employment of retired employees of BSNL and MTNL are governed by the respective rules of these companies. No such case has been reported in BSNL. However, one case of appointment after retirement came to notice of MTNL. BSNL and MTNL have system of tracking re-employment of their retired employees.